

Central Administrative Tribunal
Principal Bench, New Delhi

O.A. No.2048/2002
M.A.No.1681/2002

Tuesday, this the 2nd day of November 2004

Hon'ble Shri Justice M. A. Khan, Vice Chairman (J)
Hon'ble Shri S. K. Naik, Member (A)

1. Programme Staff Association of All India Radio & Doordarshan through its President, Shri V.A. Magazine, Room No.101 Akashvani Bhawan, Parliament Street, New Delhi
2. R.P. Sahu
s/o late shri Suraj Deen Sahu
Type IV/350 Sector-III
R.K.Puram, New Delhi-22

...Applicants

(By Advocate: Shri S. Y. Khan)

Versus

Union of India through

1. Secretary
Ministry of Information & Broadcasting
Shastri Bhawan,
Dr. Rajendra Prasad Road, New Delhi
2. Director General
All India Radio
Akashvani Bhawan
Sansad Marg, New Delhi

...Respondents

(By Advocate: Shri S.M. Arif)

ORDER (ORAL)

Shri Justice M.A. Khan:

Learned counsel for applicant has submitted that in accordance with the orders of this Tribunal in two Original Applications, the respondents are likely to make a fresh/new seniority list and in case the applicants are given seniority, as claimed by them in the present OA, their grievance would be redressed. Learned counsel, on instructions from the applicants, wants to withdraw this OA. He further submitted that the applicants, however, may be allowed a liberty to file a fresh OA in case they are aggrieved by their position in the new seniority list. Learned counsel for respondents has no objection.

Muhammed Akbar

28

(2)

2. Accordingly, OA-2048/2002 and MA-1681/2002 are dismissed as withdrawn. However, it would be open to the applicants to take appropriate legal steps for redressal of their grievance against the proposed/new seniority list, which will be framed by the respondents in compliance of the orders of this Tribunal in other OAs. ~~However~~, The parties will bear their own costs.

Naik

(S. K. Naik)
Member (A)

/sunil/

M.A. Khan

(M.A. Khan)
Vice Chairman (J)